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Date
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Order

Order with Signature

Office Note as to
action (if any)
taken on Order

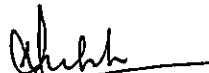
2. 6.4.2005

Heard Mr. A. Moulik, learned counsel assisted by Mr. N. G. Sherpa, learned counsel for the petitioner, Mr. S. P. Wangdi, learned Advocate General assisted by Mr. J. B. Pradhan, learned Government Advocate and Mr. Karma Thinlay, learned Assistant Govt. Advocate for the State - respondents 1 and 2 and Mr. T. B. Thapa, learned counsel for the private respondent No.3.

Upon hearing learned counsel for the parties at some length, Mr. Moulik, learned counsel in his usual frankness submitted that the petitioner desires to withdraw this writ petitioner. Accordingly, the writ petition is closed on withdrawal.

N. S. 

(N. Surjamani Singh)
Chief Justice (Acting)


(A. P. Subba)
Judge